

NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
CAUSE LIST

Date: 4th January, 2016
TIME: 10.30 A.M.

HON'BLE MR. JUSTICE SWATANTER KUMAR
CHAIRPERSON

HON'BLE MR. JUSTICE M.S. NAMBIAR
JUDICIAL MEMBER

HON'BLE MR. BIKRAM SINGH SAJWAN
EXPERT MEMBER

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
CASES OF COURT NO. 1			
FOR DIRECTION			
1.	Original Application No. 200/2014 (C.W.P. No. 3727/1985)	M.C. Mehta Vs Union of India & Ors.	Mr. M.C. Mehta, Adv. in person Mr. P.B. Singh, Adv. for R – 1 Mr. Raj Kumar, Adv. for R – 3 Mr. Abhishek Attrey, Adv. for R – 4 Ms. Savitri Pandey, Adv. for R – 5 Mr. Pradeep Mishra, Adv. for R – 6 Mr. Raj Panjwani, Sr. Adv. Mr. Mukesh Verma, Adv. Mr. Kabir S. Bose, Adv. Mr. Vijay Bahadur Singh, Sr. Adv. along with Mr. Ranjit Rao, AAG for State of U.P Ms. Antima Bazaz, Adv. Mr. Sanjeev Ralli, Adv. Mr. A.R. Takkar, Adv. Mr. Parag Tripathi, Sr. Adv. along with Mr. Sanjay Upadhyay, Adv. Mr. B. V. Niren, Adv. for CGWA Mr. I. K. Kapila, Adv. Mr. Vishwendra Verma, Adv. Mr. Devashish Bharuka, Adv. Ms. Yogmaya Agnihotri, Adv. Mr. Raman Yadav & Mr. Dalsher Singh, Adv. for UP Jal Nigam Mr. Jayesh Gaurav, Adv. Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. Mr. A. K. Prasad, Adv. Mr. Rajul Shrivastav, Adv. Mr. Rajiv Nanda, Adv. Mr. Vibhav Misra, Adv.
2.	M.A. No. 1050/2015 in R.A. No. 14/2015 in Original Application No. 521/2014	Om Dutt Singh & Anr. Vs State of U.P. & Ors.	Ms. Parul Gupta, Adv. for Applicant Mr. Pinaki Misra, Sr. Adv. along with Mr. R.P. Mehrotra, Adv. for R – 1 & 2 Ms. Deep Shikha Bharati, Adv. for R- 3 Ms. Priyanka Sinha, Adv. Ms. Savitri Pandey, Adv. for R-5
FOR ADMISSION			
3.	Original Application No. 564/2015	Resident Welfare Association (Regd.) Vs. Deputy Commissioner, MCD (South-West)	Mr. Vivek Kumar, Adv. for Applicant
4.	M.A. No. 1297/2015 in Original Application No. 128/2015	Mohar Singh Yadav Vs. Union of India & Ors.	Mr. Naveen Chawla & Mr. Mayank Bughani, Adv. for Applicant

5.	M.A. No. 1352/2015 in Original Application No. 400/2015	S. D. Windlesh Vs. Govt. of NCT of Delhi	Mr. S. D. Windlesh, Adv. in person
AFTER NOTICE			
6.	Original Application No. 508/2015	Kapil Kakar Vs. Union of India & Ors.	Hrishika Pandit, Adv. for Applicant Mr. Tarunvir Singh Khehar & Ms. Gurinderjit Khehar, Advs. for R-2 Mr. Dinesh Jindal, LO for R-3 Mr. Bhupendra Kumar, LA for R-4
7.	M.A. No. 1242/2015 in Original Application No. 345/2013	Resident Welfare Association Vs. D.M.R.C. & Ors.	Mr. Ayush Agrawal, Adv. for Applicant Mr. Narender Pal Singh, Adv.
FOR COMPLETION OF PLEADINGS			
8.	Original Application No. 471/2015 (M.A. No. 1081/2015)	Bilaua Stone Crusher Association Vs. State of M.P. & Ors.	Mr. Vivek Chib, Adv. for Applicant Mr. V. K. Shukla, Adv. for R-1 Mr. Rahul Pratap, Adv. for R-3 Mr. Rajul Shrivastava, Adv. for R-4
9.	Original Application No. 477/2015	Jan Sahyog Manch Vs. Union of India & Ors.	Mr. Deepak Vohra, Adv. for Applicant Dr. Abhishek Atrey, Advs. for R-1
10.	Original Application No. 517/2015 (M.A. No. 1247/2015 & M.A. No. 1288/2015)	Sandeep Kumar Vs. Ministry of Environment, Forests and Climate Change & Ors.	Mr. Suraj Prakash Singh, Adv. for Applicant Mr. Balendu Shekhar, Adv. for R-1 Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-2 to 6 Ms. Savitri Pandey, Adv. for State of UP Mr. Ankur Mittal, Adv. for Applicant in M.A. No. 1288/2015 Mr. Pinaki Mishra, Sr. Adv. with Mr. Virender Rathore, Adv. for R-8
11.	Original Application No. 550/2015 (M.A. No. 1311/2015)	Virender Kumar Vs. Ministry of Environment, Forests and Climate Change & Ors.	Mr. Kapil Joshi, Adv. for Applicant Mr. Meenesh Dubey, Adv. for R-1 Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-2 to 6 Mr. Ankit Verma, Adv. for State of UP Mr. Pinaki Mishra, Sr. Adv. with Mr. Virender Rathore, Adv. for R-8
FOR HEARING			
12.	Original Application No. 53/2015	Mantri Shyam Prasad Vs NHAI & Ors.	Mr. Mantri Shyam Prasad, in person Mr. Tavinder Sidhu, Adv. for R-1 Mr. A. K. Prasad, Adv. for R-2 & 4 Mr. S. L. N. Rarde, Adv. for R- 3
13.	Original Application No. 260/2015	Rajeev Suri Vs. Govt. of Rajasthan & Ors.	Mr. Rajeev Suri, Applicant in person Mr. Shiv Mangal Sharma, AAG with Mr. Shrey Kapoor, Adv. for R-1 & 2 Mr.S. S. Shamsbery, AAG for R-4 Ms. Panchajanya Batra Singh, Adv. for R-6 Mr. A. K. Prasad, Adv. for R-8 Mr. Vikas Malhotra, Adv.
14.	Original Application No. 485/2015 (M.A. No. 1125/2015)	Ojasvi Party Vs. MoEF & CC & Ors.	Mr. Mukesh Jain for Applicant Ms. Deep Shikha Bharati, Adv. for R-1 Mr. Vivek Kumar Tondon, Adv. for R-2 Mr. Birja Mahapatra, Adv. for R-4
15.	Appeal No. 8/2014 (M.A No. 112/2014)	Akhil Bhartiya Jeev Raksha Bishnoi Sabha (Regd.) & Ors. Vs Union of India & Ors.	Mr. M.C. Mehta, Sr. Adv. for Appellant Ms. Deep Shikha Bharti, Adv. for R – 1 Mr. Anil Grover, AAG along with Mr. Vineet Malik, Adv. for R – 2 Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-3 & 4 Mr. Faisal Sherwani & Mr. Abhinay Advs. for R - 5

16.	Original Application No. 225/2014	Biswarajan Paramguru & Ors. Vs Union of India & Ors.	Mr. Rajesh Aggarwal, Adv. for Applicant Mr. Vishwendra Verma, Adv. for R – 1 Ms. Kirti Mishra, Adv. for R – 3 Mr. A.K. Panda, Sr. Adv. along with Mr. S. Panda, Adv. for R – 4 Mr. Pinaki Mishra, Sr. Adv. with Ms. Vanita Bhargava, Adv. for R – 5 Mr. Soumyajit Pani for State of Orissa Mr. Pradeep Kumar Tripathy Mr. Rajkumar, Adv. & Mr. S. L. Gundli, SLO for R - 7
17.	Original Application No. 501/2014 (M.A No. 404/2015)	Anil Kumar Singhal Vs Union of India & Ors.	Mr. Gaurav K. Bansal, Adv. for Applicant Mr. Abhishek Paruthi, Adv. for R-1 Ms. Savitri Pandey, Adv. for R-2,6,7,10 & 11 Mr. Pradeep Mishra, Adv. & Mr. Daleep Kr. Dhyani, Advs. for R – 3, 4 & 8 Ms. Sushma Singh, Adv. for R – 5 Mr. Rahul Verma, AAG for R – 12, 13 & 22 Mr. I. K. Kapila, Mr. Anil Kumar & Mr. Sarvesh Kumar, Advs. for R-15 & 16 Mr. Rajkumar, Adv. for CPCB Mr. Mukesh Verma, Adv.

Date: 4th January, 2016
TIME: 12.00 NOON

HON'BLE MR. JUSTICE SWATANTER KUMAR
CHAIRPERSON

HON'BLE MR JUSTICE U.D. SALVI
JUDICIAL MEMBER

HON'BLE MR. JUSTICE M.S. NAMBIAR
JUDICIAL MEMBER

HON'BLE MR. RANJAN CHATTERJEE
EXPERT MEMBER

HON'BLE MR. BIKRAM SINGH SAJWAN
EXPERT MEMBER

CASES OF COURT NO. 1			
FOR HEARING			
1.	M.A. No. 1167/2015 (I.A. No. 3620/2013) in W.P. (C) No. 202/1995	T. N. Godavarman Thirumalpad Vs. Union of India & Ors.	
2.	M.A. No. 1160/2015 (I.A. No. 976/2003) M.A. No. 1170/2015 (I.A. No. 727/2001) M.A. No. 1175/2015 (I.A. No. 2743/2009) M.A. No. 1176/2015 & (I.A. No. 2744/2009) M.A. No. 1177/2015 (I.A. No. 2745/2009) in W.P. (C) No. 202/1995	T. N. Godavarman Thirumalpad Vs. Union of India & Ors.	Mr. Tarunvir Singh Khehar, Adv. For GNCTD Mr. Rahul Verma, AAG for State of Uttarakhand Ms. Kankana Arandhara and Ms. Deepika Ghatowar, Advs. For State of Assam
3.	M.A. No. 1155/2015 (I.A. No. 895/2003) W.P. (C) No. 202/1995	T. N. Godavarman Thirumalpad Vs. Union of India & Ors.	

CASES OF COURT NO. 2**FOR HEARING**

4.	Original Application No. 164/2013	Pankaj Sharma Vs. MOEF & Anr.	Ms. Sumedha Dua & Umang Joshi Adv. for the Applicant Mr. Vikas Malhotra and Mr. M.P. Sahay, Advs. For R-1 Mr. Biraja Mahapatra, Adv. for R-2 Mr. Balendu Shekhar, Adv. for R-3 Ms. Divya Pandey Adv. For R-3A Mr. Dhruv Mehta, Sr. Adv. & Mr. Pratap Shanker, Adv. for R-5 Mr. Arun K. Sahrma, Adv. for R-10 Mr. Sanjay Gupta, Adv. for R-31 Mr. P. Parekh, Sr. Adv. with Mr. I. K. Kapila, Adv. for R-32 & 33 Mr. M.K. Sharma, Adv. For Delhi Cantonment Board Mr. Arun K. Sharma with Mr. Varun Sharma, Advs. for R-36 Mr. Makesh Kumar Sharma, Adv. for DCB Mr. D. Rajeshwar Rao, Adv.
5.	Original Application No.122/2015	F Block Resident Welfare Association Vs. State of U.P. & Ors.	Mr. Dipesh Choudhary, & Mr. Aditya N. Prasad, Advs. for the Applicant Ms. Savitri Pandey, Adv. for R-1 Mr. Pawan Shree, Adv. for R-2 Mr. Raman Yadav, Adv. for R-3 Mr. Sudhir Kulshreshtha, Adv. for R-4 Mr. Pradeep Mishra, Adv. for UPPCB
6.	Original Application No. 148/2015 (M.A. No. 634/2015 & M.A. No. 1071/2015)	Lt. Gen. Satyevir Yadav (Retd.) Vs. Union of India & Ors.	Mr. Sanjay Upadhyay & Mr. Salik Shafique, Advs. For the Applicant. Mr. Vishwendra Verma, Adv. For R-1 Mr. Anil Grover and Mr. Rahul Khurana, Advs. for R-2 to 8 Mr. Ankit Goel, Adv. for R-9
7.	Original Application No. 253/2015 (M.A. No. 833/2015, M.A. No. 827/2015, M.A. No. 1055/2015 & M.A. No. 1208/2015)	Janab Mangisuddin Vs State of U.P. & Ors.	Mr. R. Venkataraman, Mr.V.Senthil Kumar & Mr. Adesh Kumar, Advs. for Applicant Ms. Savitri Pandey, Adv. for R-1, 5 to 7 Mr. Rajesh Raina, Adv. for R-2 Mr. Rohit Raj, Adv. for R-3 Mr. Pradeep Misra & Mr. Daleep Kr. Dhayani, Advs. for R-4 Mr. Shariq Ahmed, Adv. for R-8 Mr. Raman Yadav & Mr.Dalsher Singh, Adv. Ms. P. B. Singh, Adv. for MoEF Mr. Sharirq Ahmed, Adv.
8.	Original Application No. 298/2015	Sterling Apartments Residents Welfare Association (Regd.) Vs. M/s. Ajay Enterprises (P) Ltd.	Mr. Amrish Chandra Tiwari, Adv. for Applicant Ms. Mauni Sud, Adv. for R-1 Mr. Anil Grover with Mr. Rahul Khurana, Adv. for R-2 Mr. Sunil Mund, Adv. for Kaka Than Singh Educational Trust
9.	Original Application No. 434/2015	Ojasvi Party Vs. State of Delhi	Swami Omji & Mr. Mukesh Jain, Applicant in person Mr. Vivek Kumar Tondon, Adv. Mr. Birja Mahapatra, Adv. for R-2

DATE: 4th January, 2016

Time: 2.00 PM

HON'BLE MR JUSTICE U.D. SALVI
JUDICIAL MEMBER

HON'BLE MR. RANJAN CHATTERJEE
EXPERT MEMBER

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
CASE OF COURT NO. 2			
FOR DIRECTION			
1.	Original Application No. 229/2013 (M.A No. 736/2013 & M.A No. 194/2014)	Giriraj Parikrama Sanrakshan Sansthan & Ors. Vs Department of Environment & Forests & Ors.	Mr. M.C. Mehta, Adv. for Applicant Mr. V.K. Shukla, AAG, U.P, Mr. Raman Yadav, Mr. C.D. Singh, Adv. for R -1 to 3 Ms. Savitri Pandey & Ms. Azma Parveen, Advs. for R-2 Mr. Pradeep Mishra & Mr. Daleep Kr. Dhayani, Advs. for R – 5 Mr. Vikas Malhotra, Adv. for R – 6 Mr. Rachit Mittal, Adv.(Local Commissioner)
FOR HEARING			
2.	Original Application No.16/2014 (M.A.No. 102/2014, M.A.No. 451/2015, M.A. No. 741/2015, M.A. No. 1353/2015, M.A. No. 1354/2015 M.A. No. 1355/2015 & M.A. No. 1356/2015)	Sh. Hazi Arif & Ors. Vs State of U.P. & Ors.	Mr. R. Venkataraman, & Mr. Adesh Kumar, Advs. for the Applicant Ms. Savitri Pandey, Adv. for R-1 & 6 Mr. Avijit Bhushan & A.S. Kulshrestha Adv. for R- 2 Mr. S. Kulshreshtha, Adv. for R-3 Mr. Pradeep Mishra & Mr. D.K.Dhayani, Advs. for R- 4 Ms. Reena Singh, & Ms. Bhakti Pasrija Sethi, Advs. for R-5 Ms. Parul Gupta, Adv. as Local Commissioner Ms. Mridule Ray Bharadwaj, Adv.for R-7 Mr. Raj kumar for R-8 Mr. M.K. Bhardwaj, Adv. For R-8 & 9 Mr. Prashant Kumar, Adv. for R-10 Mr. Rajkumar, Adv (CPCB) with Mr. S.L. Gundhi S.L.O, for R-11 Mr. Pawan Upadhyay, (Country Inn & Suites) for R-13 Ms. Ranjana Roy, Adv. for R-14 Ms. Jagriti Singh, Adv. for R-15 Mr. Vineet Dwivedi, Adv. for R-12 & 16 Mr. Nilesh Sinha, Adv. for R-12 &16 Mr. Ankit Bhatnagar, Adv. for R-19 Mr. Pawan Upadhyay, Nishant Kr., Advs. For Country Suit Inn
3.	Original Application No. 24/2014 (PH)	Shiv Prasad Vs. U.O.I. & Ors.	Mr. Sanjay Upadhyay, Ms.Manisha Badoni, & Mr.Salik Shafique, Advs.for theApplicant Mr. Vikas Malhotra, Adv. for R-1 Mr. Rahul Verma & Mr. Mukesh Verma Adv. for R-2 & 6 Mr. S. L. Gundli, SLO & Mr. Abhishek Paruthi, Adv. for CPCB Mr. Mukesh Verma, Adv. for R-4 Mr. Aditya Singh, Adv. for R-5 Mr. Pradeep Mishra, Adv. for R-7 Mr. Sidharth Bhatnagar & Ms. Ritwika Nanda, Advs. for R- 8 to 21 & 23 to 25

4.	M.A. No. 640/2015, M.A. No. 1195/2015, M.A. No. 1/2016 & M.A. No. 2/2016 In Original Application No. 177/2013 (PH)	Sushil Raghav Vs. State of UP & Ors	Mr. R. Venkatraman, Adv. for Applicant Mr. Raman Yadav & Mr. Dalshar Singh, Adv. for R-1 to 3 Mr. Ashish S. Kulshrestha, Adv. for R-4 Dr. Indra Pratap Singh for R-5 Ms. Reena Singh, AAG for R-6 Ms. Sakshi, Adv. for R-7 & 8 Mr. Ashish S. Kulshrestha, Adv. for UPSIDC Mr. Sudhir Nagar, Adv. for Applicant in M.A. No. 1/2016 & 2/2016
----	---	---	---

For orders, cause list and other information please visit our website: www.greentribunal.gov.in